

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.201 – IA 763 of 2022  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on 22/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv.

For Omkara Assets Reconstruction

Pvt. Ltd. the Respondent : Sr. Advocate, Mr. Krishnendu Datta, Sr. Advocate,  
Mr. Tanuj Sud, Advocate, Mr. Ajay Kumar, Advocate,  
Ms. Harshita Ahluwalia, Advocate, Ms. Stuti Vatsa.

For the Respondent No.5 : Sr. Advocate, Mr. Virender Ganda, Sr. Advocate,  
Ms. Akansha Mathur, Advocate, Ms. Sreemantini  
Mukherjee, Advocate, Mr. Vikas Mishra, Advocate,  
Mr. Kartik Nagarkatti, Advocate, Mr. Varun Ahuja

**ORDER**

**IA 763 of 2022**

List for hearing high on board on 29.11.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**